



## HIGH COURT OF ANDHRA PRADESH: AMARAVATI

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**RECRUITMENT – ANDHRA PRADESH STATE JUDICIAL SERVICE – VACANCY POSITION IN THE CADRE OF DISTRICT JUDGES (ENTRY LEVEL) UNDER DIRECT RECRUITMENT (25% QUOTA) AND THROUGH A LIMITED COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER) (UNDER 10% QUOTA) – NOTIFIED.**

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**ROC.NO.47/2023-RC,**

**DATED: 21.03.2023**

As per the schedule fixed by the Hon'ble Supreme Court of India in Malik Mazhar Sultan and another Vs. Uttar Pradesh Public Service Commission and others, the High Court of Andhra Pradesh hereby notify the vacancies under Direct Recruitment (25% quota) and the vacancies under Limited Competitive Examination i.e., Accelerated Recruitment by Transfer (10% quota) for the year 2023.

**Direct Recruitment** (under 25% quota) - 10

**Limited Competitive Examination among the eligible**

**Civil Judges** (Senior Division) i.e.,

Accelerated Recruitment by Transfer ( (10% quota) - 5

**Total number of vacancies for the year, 2023 are 15 (Fifteen)(10+5)**

*C. Kamalabharathi Prasad*  
**REGISTRAR (RECRUITMENT) 21/3/23.**

**Note:**

1. The number of vacancies is tentative, the High Court may increase or decrease depending upon the exigencies.

2. The applicants are required to visit the official website of High Court of A.P. to keep themselves updated on all the steps/results until the completion of the recruitment.